

(8)

Dated: 24/10/94

None present for the parties.
The original Application is dismissed
in default of appearance of the
parties.

Order/Judgement despatched
to Court respondent (s)
on 24/10/94

24/10/94

(P. P. Srivastava)
MCA

(M. S. Deshpande)
V/C

Judgement dtd 24/10/94
sent back unsigned
from Applicant with
postal remark Nil

Boyl